NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

India Ener-Gen Pvt. Ltd.

V/s.

D.S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

21 Shefali Tanno C.S (on betalf of Range
Respondent)

21 Adv. Munal Dedina Adv for Financial

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<u>ORDER</u>

CP No. 1355/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor's side is absent.

For Petitioner's Counsel have reported that they have already made settlement, list this matter for reporting settlement on **01.12.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)